

(a) whether there is any proposal before the Government to enact Central legislation for making uniform minimum wage for handloom workers all over India; and

(b) whether industrialists are now shifting their factories to places where the Trade Union movement is weak and cheap labour available, from traditional industrial centres where the workers have established their rights?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI BALGOVIND VERMA) : (a) No.

(b) No such instances have been brought to the notice of Government.

#### Area and Distribution of Khas Lands in States

1209. SHRI DINEN BHATTACHARYYA : Will the Minister of AGRICULTURE be pleased to state:

(a) the area of Khas lands in each State at present available for cultivation;

(b) when Government propose to direct the States to distribute them; and

(c) the main features of the scheme of the proposed distribution of these lands?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) :

(a) to (c). About one million hectare of land has been declared surplus by the States for distribution as a result of imposition of ceiling and about half of this area has been distributed as indicated below :

Name of State	Surplus Area (in 000' hectares)	Area distributed (in 000' hectares)
West Bengal	354	140
Jammu & Kashmir	180	180

Maharashtra	152	47
Uttar Pradesh	97	53
Punjab	71	25
Haryana	73	22
Rajasthan	24	5
Madhya Pradesh	34	7
Gujarat	20	10
Tamil Nadu	11	9
Andhra Pradesh	30	00
Assam	27	00
<b>Total</b>	<b>1073</b>	<b>500</b>

As the implementation of ceiling legislation is still in progress in most of the States it is not possible to give any precise estimate of the total area of land which would become available for distribution on completion of implementation of ceiling laws. The lands which are becoming available on imposition of ceiling on holdings is being distributed to landless agriculturists and other categories of persons eligible for allotment.

Besides the distribution of surplus land which become available on imposition of ceiling, State Governments have been distributing land in the normal course through their Revenue Departments or Gaon Sabhas. So far 5.7 million hectares of waste land have been distributed by various States as indicated below :

State	Extent of waste land distributed (in 000' hectares)
1	2
Andhra Pradesh	880
Assam	121
Bihar	202
Gujarat	250
Kerala	20
Madhya Pradesh	1200
Maharashtra	320

1	2
Mysore	290
Orissa	67
Punjab	68
Rajasthan	1800
Tamil Nadu	125
West Bengal	49
Uttar Pradesh	378
<b>Total</b>	<b>5770</b>

For distribution of surplus as well as other land priority is given to cultivating tenants already in occupation of land acquired from the owners, displaced tenants and uneconomic holders and landless agriculturists. Within these categories preference is given to persons belonging to Scheduled Tribes and Scheduled Castes and cooperative farming societies. Other categories of persons who also get priority in allotment in a number of States are holders of contiguous lands and ex-servicemen. State Governments have been requested to expedite distribution of available land.

#### Heavy Engineering Corporation Equipment for Bokaro Steel Plant

1210. SHRI S. R. DAMANI : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether Heavy Engineering Corporation, Ranchi is much behind the delivery schedules of equipments to the Bokaro Steel Plant;

(b) if so, the reasons therefor and the items whose delivery has been overdue;

(c) the effect of this delay on the progress of work at Bokaro and how much it has added to the cost of completion of its first stage; and

(d) the steps taken to bring about more efficient working of the Heavy Engineering Corporation, Ranchi ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN) : (a) and (b). Out of a total of about 72240 tonnes of mechanical equipment to be supplied by HEC to Bokaro for First Stage, supplies of about 30,770 tonnes were in arrears, as on the 30th April, 1971. Only a small part of this tonnage is in relation to the First Blast Furnace Complex which is due to be erected by the end of this year.

The main reason for delay is that most of the items of equipment are being manufactured in the country for the first time and it has taken HEC longer time than was anticipated to overcome the technological and production problems in the manufacture of these sophisticated items. To some extent, the delay is also due to the shortage of materials and the failure of sub-contractors to make supplies to HEC.

(b) The shortfalls in supply of equipment by HEC are being made up by increasing its own rate of production, by import of some vital components and by subletting some of the work. As a result of these efforts, the despatches from HEC during the last five or six months have shown some fine improvement, and it is expected that the supplies will be made in time for the completion of the Plant in accordance with the current schedule.

(d) A detailed itemised programme for the production of various items of equipment has been drawn up by HEC. The implementation is being watched and reviewed closely both by the Management and in the Ministry. Some changes in higher management are also being made.

एक जनवरी, 1971 से सुपरबाजार

बिस्ली द्वारा खरीदी और बेची

गई वस्तुओं का मूल्य

1211. श्री श्रींकार लाल बेरवा :

श्री हुकूम अमर कश्यप :

क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :